

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 23572/2014

STATE OF UP AND ORS

Petitioner(s)

VERSUS

TUTIYA Respondent(s)
(with appln. (s) for c/delay in filing SLP and office report)

Date : 15/05/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Chaudhary, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the petitioner to take fresh steps to
effect service on the sole respondent. Be taken within four
weeks' time. Notice thereafter be issued.

List again on 24.8.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.05.19
10:25:53 IST
Reason: